

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 13-APRIL-2026 (MONDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 247/ CHANDI/2024	2015-16	[A] TRIVENI KNITS PRIVATE LIMITED (E - FILE)	
2	ITA 265/ CHANDI/2024	2016-17	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
3	ITA 266/ CHANDI/2024	2021-22	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
4	ITA 269/ CHANDI/2024	2018-19	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
5	ITA 270/ CHANDI/2024	2019-20	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
6	ITA 271/ CHANDI/2024	2020-21	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
7	ITA 281/ CHANDI/2024	2017-18	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
8	ITA 767/ CHANDI/2025	2018-19	[A] THE NAGURAN PRIMARY AGRICULTURE CO OPERATIVE SOCIETY LIMITED	
9	ITA 1451/ CHANDI/2025	2017-2018	[A] MUKESH KUMAR HUF, LUDHIANA	
10	ITA 1452/ CHANDI/2025	2017-18	[A] SUNIL GUPTA	
11	ITA 1453/ CHANDI/2025	2022-2023	[A] VINOD KUMAR BANSAL, LUDHIANA	
12	ITA 1455/ CHANDI/2025	2015-16	[A] SOLITARY FOODS PRIVATE LIMITED	
13	ITA 1466/ CHANDI/2025	2010-11	[D] M/S MALWA GRAMIN BANK C/O PUNJAB GRAMIN BANK	
14	ITA 1467/ CHANDI/2025	2013-14	[D] M/S MALWA GRAMIN BANK C/O PUNJAB GRAMIN BANK	
15	ITA 40/ CHANDI/2026	2026-27	[A] MATA MANSA DEVI SEWAK DAL DHARMARTH & BHANDARA COMMITTEE	
16	ITA 41/ CHANDI/2026	2026-27	[A] MATA MANSA DEVI SEWAK DAL DHARMARTH & BHANDARA COMMITTEE	
17	ITA 47/ CHANDI/2026	2026-2027	[A] SHRI SHYAM PARWAR SANGH PUNJAB REGD, BATHINDA	
18	ITA 57/ CHANDI/2026	2026-27	[A] SHRI GOSHALA SOCIETY	
19	ITA 86/ CHANDI/2026	2026-27	[A] MAHATMA GANDHI STATE INSTITUTE OF PUBLIC ADMINISTRATION	
20	ITA 179/ CHANDI/2026	2025-26	[A] THE GOBINDGARH EDUCATIONAL & SOCIAL WELFARE TRUST	
21	ITA 198/ CHANDI/2026	2023-2024	[A] SAHARA EDUCATION SOCIETY	
22	ITA 224/ CHANDI/2026	2026-27	[A] SHRI GURU RAM DASS EDUCATIONAL SOCIETY	

CAUSE LIST OF B BENCH FOR 13-APRIL-2026 (MONDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

**WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 280/ CHANDI/2026	2025-26	[A] ROSHNI	


Assistant Registrar
09-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 15-APRIL-2026 (WEDNESDAY)**

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 848/ CHANDI/2026	2017-18	[A] VINITA, CHANDIGARH (SGM)	
2	ITA 610/ CHANDI/2024	NA	[A] SABKA DEVELOPMENT ASSOCIATION	
3	ITA 1363/ CHANDI/2025	2020-2021	[A] PRADEEP KUMAR	
4	ITA 159/ CHANDI/2025	2015-16	[A] RADHEYSHAM	
5	ITA 317/ CHANDI/2025	2018-19	[A] SHADAB RAVINDER & CO, RAJPURA	
6	ITA 318/ CHANDI/2025	2019-20	[A] SHADAB RAVINDER & CO, RAJPURA	
7	ITA 319/ CHANDI/2025	2020-21	[A] SHADAB RAVINDER & CO, PATIALA	
8	ITA 742/ CHANDI/2025	2018-19	[D] SHADAB RAVINDER & CO.	
9	ITA 743/ CHANDI/2025	2019-20	[D] SHADAB RAVINDER & CO.	
10	ITA 757/ CHANDI/2025	2019-20	[A] PUNEET BATRA	
11	ITA 842/ CHANDI/2025	2022-23	[D] SH. PUNEET BATRA	
12	CO 6/ CHANDI/2026	2022-23	[A] SH. PUNEET BATRA	
13	ITA 843/ CHANDI/2025	2022-23	[D] SH. RAJAT BATRA	
14	ITA 865/ CHANDI/2025	2022-23	[D] SH. PREM BATRA	
15	ITA 1485/ CHANDI/2025	2022-23	[A] UT ALLOYS PRIVATE LIMITED	
16	ITA 1486/ CHANDI/2025	2023-24	[A] UT ALLOYS PRIVATE LIMITED	
17	ITA 1488/ CHANDI/2025	2019-20	[A] SHEELA JAIN	
18	ITA 1492/ CHANDI/2025	2018-19	[A] RAVI KUMAR PROP. JAI GANESH WOOL STORE	
19	ITA 1497/ CHANDI/2025	2020-21	[D] POOJA SAGGAR	
20	ITA 1587/ CHANDI/2025	2018-19	[D] SUMIT JINDAL, M/S JINDAL ENTERPRISES	
21	ITA 1590/ CHANDI/2025	2017-18	[A] TARUN MAHAJAN	
22	ITA 1591/ CHANDI/2025	2017-18	[A] TARUN MAHAJAN	

CAUSE LIST OF B BENCH FOR 15-APRIL-2026 (WEDNESDAY)**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 1597/ CHANDI/2025	2022-23	[D] M/S RAMA KRISHNA JEWELLERS	
24	ITA 1599/ CHANDI/2025	2013-14	[A] RAMANJEET SINGH	
25	ITA 1601/ CHANDI/2025	2015-16	[A] RAMA THAKUR	
26	ITA 1603/ CHANDI/2025	2021-22	[D] S A SINGH AND COMPANY	


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09-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF B BENCH FOR 16-APRIL-2026 (THURSDAY)

BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1199/ CHANDI/2019	2011-12	[A] M/S RANA SUGARS LTD.	
2	ITA 1200/ CHANDI/2019	2016-17	[A] M/S RANA SUGARS LTD.	
3	ITA 462/ CHANDI/2022	2012-13	[A] RANA SUGARS LIMITED	
4	ITA 738/ CHANDI/2024	2015-16	[D] RAMTECH SOFTWARE SOLUTIONS PVT. LTD (E - FILE)	
5	ITA 353/ CHANDI/2025	2013-14	[A] NIRMAL KUMAR	
6	ITA 354/ CHANDI/2025	2018-19	[A] NIRMAL KUMAR	
7	ITA 355/ CHANDI/2025	2019-20	[A] NIRMAL KUMAR	
8	ITA 847/ CHANDI/2025	2018-2019	[A] THE DAD COOPERATIVE AGRI MULTIPURPOSE SOCIETY LIMITED LUDHIANA	
9	ITA 1264/ CHANDI/2025	2020-21	[A] THE DAD COOPERATIVE AGRI MULTIPURPOSE SOCIETY LIMITED, LUDHIANA	
10	ITA 867/ CHANDI/2025	2012-13	[A] PRATIBHA SINGH	
11	ITA 1077/ CHANDI/2025	2015-16	[A] PRATIBHA SINGH	
12	ITA 1161/ CHANDI/2025	2017-18	[A] SHIVA CASTINGS PRIVATE LIMITED	
13	ITA 1171/ CHANDI/2025	2013-14	[A] RAKSHA GOYAL	
14	ITA 1339/ CHANDI/2025	2022-23	[D] SHARMANJI YARNS PRIVATE LIMITED	
15	ITA 1510/ CHANDI/2025	2022-23	[A] SHARMANJI YARNS PRIVATE LIMITED	
16	ITA 1386/ CHANDI/2025	2020-21	[A] MADAN LAL SHARMA	
17	ITA 1442/ CHANDI/2025	2014-15	[A] PEC UNIVERSITY OF TECHNOLOGY PENSION FUND TRUST	
18	ITA 1502/ CHANDI/2025	2019-20	[A] MUKESH KUMAR	
19	ITA 1505/ CHANDI/2025	2014-15	[A] VALLABH STEELS LIMITED	
20	ITA 1511/ CHANDI/2025	2015-16	[A] TANUJ KUMAR	
21	ITA 1512/ CHANDI/2025	2017-18	[A] TANUJ KUMAR	
22	ITA 1604/ CHANDI/2025	2020-21	[D] NABHA PRY LAND BANK LTD	

CAUSE LIST OF B BENCH FOR 16-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 1686/ CHANDI/2025	NOT APPLICABLE	[A] OM SAVITRI JINDAL CHARITABLE SOCIETY	
24	ITA 1687/ CHANDI/2025	NOT APPLICABLE	[A] OM SAVITRI JINDAL CHARITABLE SOCIETY	
25	ITA 1695/ CHANDI/2025	NOT APPLICABLE	[A] N C JINDAL CHARITABLE TRUST	
26	ITA 1696/ CHANDI/2025	NOT APPLICABLE	[A] N C JINDAL CHARITABLE TRUST	


Assistant Registrar
09-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 15-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 681/CHANDI/2025	2017-18	[A] DIGITAL VISION, KALA AMB (SGM)	
2	ITA 1184/CHANDI/2012	2009-10	[A] M/S EM PEE MOTORS LTD.	
3	ITA 792/CHANDI/2013	2010-11	[A] M/S EM PEE MOTORS LIMITED	
4	ITA 412/CHANDI/2015	2011-12	[A] M/S EM PEE MOTORS LIMITED	
5	ITA 109/CHANDI/2016	2010-11	[A] M/S JOSHI AUTOMOTIVE PVT. LTD.	
6	ITA 633/CHANDI/2016	2012-13	[A] M/S JOSHI AUTOMOTIVE PVT. LTD.	
7	ITA 651/CHANDI/2017	2011-12	[A] M/S JOSHI AUTOMOTIVES PVT. LTD.	
8	ITA 930/CHANDI/2017	2013-14	[A] M/S JOSHI AUTOMOTIVE PVT. LTD.	
9	ITA 931/CHANDI/2017	2013-14	[A] M/S JOSHI AUTOZONE PVT. LTD.	
10	ITA 1273/CHANDI/2019	2014-15	[A] M/S JOSHI AUTOMOTIVE PVT. LTD.	
11	ITA 749/CHANDI/2022	2013-14	[A] M/S JOSHI AUTOMOTIVES PVT. LTD.	
12	ITA 167/CHANDI/2021	2014-15	[A] M/S JOSHI AUTOZONE PVT.LTD.	
13	ITA 394/CHANDI/2022	2013-14	[A] M/S JOSHI AUTOZONE PVT. LTD.	
14	ITA 540/CHANDI/2022	2014-15	[A] M/S JOSHI AUTOZONE PVT. LTD.	
15	ITA 975/CHANDI/2019	2009-10	[A] SHRI HARPAL SINGH	
16	ITA 1174/CHANDI/2025	2013-14	[A] BAL KRISHAN RAWAT	
17	ITA 449/CHANDI/2023	2011-12	[D] AMARDEEP SINGH	
18	ITA 612/CHANDI/2025	2018-19	[A] HIMACHAL PRADESH BOARD OF EDUCATION, DHARMASHALA	
19	ITA 613/CHANDI/2025	2019-20	[A] HIMACHAL PRADESH BOARD OF EDUCATION, DHARMASHALA	


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10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 16-APRIL-2026 (THURSDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 693/CHANDI/2024	2013-14	[A] DEEPAK MANGLA (HUF)	
2	ITA 694/CHANDI/2024	2013-14	[A] DEEPAK MANGLA (HUF)	
3	ITA 878/CHANDI/2024	2017-18	[A] JAGDEEP CHAUDHARY	
4	ITA 512/CHANDI/2025	2015-2016	[A] CANARA BANK, NABHA	
5	ITA 794/CHANDI/2025	2015-16	[A] M/S JAIN CONTRACTORS PRIVATE LIMITED	
6	ITA 801/CHANDI/2025	2009-10	[A] ASHWANI SOOD	
7	ITA 810/CHANDI/2025	2009-10	[A] ESCORTS HEART INSTITUTE AND RESEARCH CENTRE LTD.	
8	ITA 1607/CHANDI/2025	2009-10	[D] ESCORTS HEART INSTITUTE AND RESEARCH CENTRE LIMITED	
9	ITA 776/CHANDI/2025	2020-21	[A] HARISAR BOARD PRIVATE LIMITED	
10	ITA 825/CHANDI/2025	2017-18	[A] HARISH KUMAR	
11	ITA 824/CHANDI/2025	2010-11	[A] HARISH KUMAR	
12	WTA 4/CHANDI/2025	2013-14	[A] JAGDISH RAI GUPTA	
13	WTA 5/CHANDI/2025	2014-15	[A] JAGDISH RAI GUPTA	
14	WTA 6/CHANDI/2025	2015-16	[A] JAGDISH RAI GUPTA	
15	WTA 7/CHANDI/2025	2013-14	[A] USHA GUPTA	
16	WTA 8/CHANDI/2025	2014-15	[A] USHA GUPTA	
17	WTA 9/CHANDI/2025	2015-16	[A] USHA GUPTA	


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 15-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

**WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1103/ CHANDI/2024	2017-18	[A] THE BEHRAL GSSSS BEHRAL PAONTA SAHIB	
2	ITA 1328/ CHANDI/2025	2021-22	[A] SHIVA ENTERPRISES	
3	ITA 1589/ CHANDI/2025	2020-21	[A] JAIN JEWELLERS	
4	ITA 1682/ CHANDI/2025	2017-18	[A] NEW STANDARD MOTORS	
5	ITA 1685/ CHANDI/2025	2019-20	[A] RAJ KUMAR DOGRA HUF	
6	ITA 1688/ CHANDI/2025	2018-19	[A] RAJNISH KUMAR JATWANI	

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Assistant Registrar
09-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 16-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1689/ CHANDI/2025	2010-11	[A] RAVINDER DEEP SINGH SEKHON	
2	ITA 1690/ CHANDI/2025	2019-20	[D] BANAJA MOHAPATRA	
3	ITA 1693/ CHANDI/2025	2017-18	[A] ASHWANI KUMAR SAINI	
4	ITA 1694/ CHANDI/2025	2021-22	[A] HARI CHAND SAINI	
5	ITA 1697/ CHANDI/2025	2020-21	[A] ACE TEMPO OPERATOR UNION	
6	ITA 744/ CHANDI/2025	2011-12	[A] JASVINDER KAUR	
7	ITA 974/ CHANDI/2025	2020-21	[A] HARPREET SINGH BRAR-HUF	


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 09-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
MISCELLANEOUS APPLICATIONS
AND EARLY HEARING PETITIONS****FOR 13-APRIL-2026 (MONDAY)****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****EARLY HEARING PETITIONS**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	592	CHANDI	2026	2023-24	[A] RAHUL THAKUR LH OF RAJESH THAKUR	B	
2	ITA	1708	CHANDI	2025	2017-18	[A] GAURAV GULATI S/O YASH PAL GULATI	A	


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 10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS
AND EARLY HEARING PETITIONS****FOR 16-APRIL-2026 (THURSDAY)****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Court Room 1								
Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	87	CHANDI	2025	2018-19	[D] M/S SHANKUNT ENTERPRISES PVT.LTD	B	RY/VP
2	MA	125	CHANDI	2025	2015-16	[D] MASTER TRUST LIMITED	B	RY/VP


Assistant Registrar
09-Apr-2026



आयकर अपीलीय अधिकरण: चण्डीगढ पीठें: चण्डीगढ
INCOME TAX APPELLATE TRIBUNAL: CHANDIGARH BENCHES: CHANDIGARH

**CAUSE LIST FOR CLARIFICATION OF SPECIAL BENCH CASES
FOR 23.04.2026 at 10:30 AM**

**Before Justice (Retd.) C.V. Bhadang, Hon'ble President,
Shri Rajpal Yadav, Hon'ble Vice President,
Shri Manoj Kumar Aggarwal, Hon'ble Accountant Member**

In Court Room - 1

Webex ID for VC: 2513 936 4523 Password 12345

Sr. No.	Appeal Type / No	A.Y.	Assessee
1	ITA No. 156/Chd/17	2011-12	M/s Punjab Gramin Bank, Sangrur (erstwhile Malwa Gramin Bank Vs DCIT, Circle Sangrur)
2	ITA No. 425/Chd/17	2012-13	-do-
3	ITA No. 1181/Chd/18	2014-15	-do-
4	ITA No. 283/Chd/19	2015-16	-do-

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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF B BENCH FOR 20-APRIL-2026 (MONDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 439/ CHANDI/2023	2017-18	[A] MEDISYS UNIVERSAL PVT. LTD.	
2	ITA 479/ CHANDI/2023	2017-18	[D] MEDISYS UNIVERSAL PRIVATE LIMITED (E-FILE)	
3	ITA 1076/ CHANDI/2025	2018-2019	[A] MANINDER JEET SINGH	
4	ITA 1091/ CHANDI/2025	2015-16	[A] RANBIR BHUSHAN GOYAL	
5	ITA 1125/ CHANDI/2025	2015-16	[A] MITTAL COTSPIN LIMITED	
6	ITA 1295/ CHANDI/2025	2017-18	[D] SANDEEP KUMAR	
7	ITA 1525/ CHANDI/2025	2022-23	[A] THE RAMPUR RURAL MULTIPURPOSE COOPERATIVE AGRICULTURE SERVICE SOCIETY LTD.	
8	ITA 1526/ CHANDI/2025	2013-14	[D] SHREE BHAGWAN JINDAL	
9	ITA 1540/ CHANDI/2025	2014-15	[A] SCOTT EDIL ADVANCE RESEARCH LABORATORIES AND EDUCATION LIMITED	
10	ITA 1541/ CHANDI/2025	2015-16	[A] SCOTT EDIL ADVANCE RESEARCH LABORATORIES AND EDUCATION LIMITED	
11	ITA 1542/ CHANDI/2025	2016-17	[A] SCOTT EDIL ADVANCE RESEARCH LABORATORIES AND EDUCATION LIMITED	
12	ITA 1544/ CHANDI/2025	2022-23	[A] RANJODH SINGH BHATTI	
13	ITA 354/ CHANDI/2026	NOT APPLICABLE	[A] OP JINDAL CHARITABLE TRUST	
14	ITA 355/ CHANDI/2026	NOT APPLICABLE	[A] OP JINDAL CHARITABLE TRUST	
15	ITA 358/ CHANDI/2026	2026-2027	[A] THE CHEST HEALTH CARE EDU. & RESEARCH TRUST, CHANDIGARH	


Assistant Registrar
 09-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF **B BENCH** FOR **21-APRIL-2026 (TUESDAY)**

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1


WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(TP)A 1605/ CHANDI/2025	2022-23	[A] SHIVALIK GREEN ENERGY PRIVATE LIMITED	
2	ITA 885/ CHANDI/2024	AY 2013-14	[A] SPRAY ENGINEERING DEVICES LIMITED (E - FILE)	
3	ITA 250/ CHANDI/2025	2015-16	[A] THE KANGRA COOP PRIMARY AGRICULTURE & RURAL DEVELOPMENT BANK	
4	ITA 322/ CHANDI/2025	2014-15	[A] STELCO STEELS LTD	
5	ITA 689/ CHANDI/2025	2020-21	[A] VARDHMAN TEXTILES LIMITED	
6	ITA 1545/ CHANDI/2025	2018-19	[A] SAT PAUL BANSAL	
7	ITA 1549/ CHANDI/2025	2013-14	[A] PURE MILK PRODUCTS PRIVATE LIMITED	
8	ITA 1550/ CHANDI/2025	2014-15	[A] PURE MILK PRODUCTS PRIVATE LIMITED	
9	ITA 1554/ CHANDI/2025	2016-17	[D] M/S VASU MULTIMETALS PVT. LTD.	
10	ITA 1560/ CHANDI/2025	2018-19	[A] MANINDER JEET SINGH	
11	ITA 1608/ CHANDI/2025	2017-2018	[A] MAKHAN LAL, MOHALI	
12	ITA 1615/ CHANDI/2025	2017-18	[A] STATE BANK OF INDIA REGIONAL BUSINESS OFFICE -VI HAMIRPUR	
13	ITA 1621/ CHANDI/2025	2023	[A] NEW T.C. & SONS	
14	ITA 1622/ CHANDI/2025	2024	[A] NEW T.C. & SONS	
15	ITA 361/ CHANDI/2026	2026-27	[A] RAB DE JEEV	
16	ITA 424/ CHANDI/2026	2026-27	[A] RAB DE JEEV	
17	ITA 370/ CHANDI/2026	2025-26	[A] MAHARAJA AGGARSAIN CHARITABLE TRUST	


Assistant Registrar
09-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 22-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 511/ CHANDI/2024	2012-13	[A] THE PUNJAB LIVESTOCK DEVELOPMENT BOARD	
2	ITA 512/ CHANDI/2024	2013-14	[A] THE PUNJAB LIVESTOCK DEVELOPMENT BOARD	
3	ITA 470/ CHANDI/2025	2011-12	[A] PUNJAB NATIONAL BANK SUBATHU	
4	ITA 634/ CHANDI/2025	2020-21	[A] OSWAL WOOLLEN MILLS LIMITED	
5	ITA 1059/ CHANDI/2025	2015-16	[A] PARAMJEET KAUR	
6	ITA 1070/ CHANDI/2025	2015-16	[A] PREM CHAND	
7	ITA 1084/ CHANDI/2025	2017-18	[A] SPDD INFRA PRIVATE LIMITED	
8	ITA 1251/ CHANDI/2025	2013-14	[D] VIJAY KUMAR	
9	ITA 1266/ CHANDI/2025	2015-16	[A] RAJ KUMAR	
10	ITA 1281/ CHANDI/2025	2015-16	[A] SAURABH GUPTA	
11	ITA 1430/ CHANDI/2025	2018-19	[D] SADR ANJUMAN AHMADIYYA	
12	ITA 1462/ CHANDI/2025	2026-27	[A] WORLD SANKIRTAN TOUR TRUST	
13	ITA 1463/ CHANDI/2025	2026-27	[A] WORLD SANKIRTAN TOUR TRUST	
14	ITA 148/ CHANDI/2026	2011-12	[A] UMA SHARMA, LEGAL HEIR OF RAMESH KUMAR SHARMA	
15	ITA 149/ CHANDI/2026	2011-12	[A] UMA SHARMA, LEGAL HEIR OF LATE RAMESH KUMAR SHARMA	
16	ITA 172/ CHANDI/2026	xxxx	[A] SANJIV BANSAL CHARITABLE TRUST	
17	ITA 377/ CHANDI/2026	2026-27	[A] SHRI RAM JAN KALYAN SHIKSHA SAMITI	
18	ITA 461/ CHANDI/2026	2026-27	[A] SHRI RAM JAN KALYAN SHIKSHA SAMITI	


Assistant Registrar
 09-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF B BENCH FOR 23-APRIL-2026 (THURSDAY)

BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 457/ CHANDI/2024	2023-24	[A] PUNJAB & HARYANA HIGH COURT BAR ASSOCIATION BENEVOLENT FUND	
2	ITA 725/ CHANDI/2024	2011-12	[D] SH. SUDHIR KUMAR GUPTA (E - FILE)	
3	CO 27/ CHANDI/2025	2011-12	[A] SH. SUDHIR KUMAR GUPTA	
4	ITA 416/ CHANDI/2025	2014-15	[A] VIBHA VASHISHT	
5	ITA 426/ CHANDI/2025	2011-12	[A] SUKHWINDER KAUR	
6	ITA 582/ CHANDI/2025	2011-2012	[A] LATE SH OM PARKASH TH. HIS LRS(SON) VIKAS KUMAR	
7	ITA 866/ CHANDI/2025	NOT APPLICABLE	[A] PANJAB ENERGY DEVELOPMENT AGENCY	
8	ITA 1007/ CHANDI/2025	2018-19	[A] SOHAN LAL JINDAL	
9	ITA 1067/ CHANDI/2025	2012-13	[D] SWARNIM TIE UP PRIVATE LIMITED	
10	ITA 1097/ CHANDI/2025	2014-15	[A] THE FATEHGARH SAHIB PRIMARY COOPERATIVE AGRICULTURAL DEVELOPMENT BANK LIMITED	
11	ITA 1122/ CHANDI/2025	2007-08	[A] SHAKEEL AHMED	
12	ITA 1187/ CHANDI/2025	2023-24	[A] SJVN LIMITED	
13	ITA 1490/ CHANDI/2025	2026-2027	[A] SHRI SHYAM PARWAR SANGH PUNJAB REGD. BATHINDA	
14	ITA 383/ CHANDI/2026	2027-28	[A] SHRI SANATAN DHARAM KUMAR SABHA	
15	ITA 384/ CHANDI/2026	2026-27	[A] SANATAN DHARAM SABHA SIMLA RADHA KRISHAN MANDIR	


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09-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 20-APRIL-2026 (MONDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 102/CHANDI/2026	A.Y. 2020- 2021	[A] HARTEK POWER PRIVATE LIMITED	
2	ITA 1031/CHANDI/2025	2014-15	[A] ASSAM WOOD AND ALLIED PRODUCTS	
3	ITA 1188/CHANDI/2019	2013-14	[A] BRIJ MOHAN WALIA	
4	ITA 754/CHANDI/2023	2017-18	[A] GURDWARA SHRI BAULI SAHIB DHAKOLI	
5	ITA 25/CHANDI/2024	2017-18	[D] GARG JEWELLERS (E-FILE)	
6	ITA 305/CHANDI/2024	2018-19	[D] HARYANA POWER GENERATION CORPORATION LIMITED	
7	ITA 497/CHANDI/2024	2018-19	[A] AMIT KEDIA (E-FILE)	
8	ITA 304/CHANDI/2024	2014-15	[D] HARYANA POWER GENERATION CORPORATION LIMITED	
9	ITA 1047/CHANDI/2024	2018-19	[D] CHAUHAN PAPER (P) LTD.	
10	ITA 1045/CHANDI/2024	2011-12	[A] GURMIT KAUR	
11	ITA 1222/CHANDI/2024	2010-11	[A] JAT SHIKSHA SAMITI	
12	ITA 121/CHANDI/2025	2018-19	[A] ANIL KUMAR	
13	ITA 186/CHANDI/2025	2012-13	[A] GURPINDERPAL SINGH	
14	ITA 300/CHANDI/2025	2018-19	[A] GAURAV AHUJA	
15	ITA 1059/CHANDI/2024	2018-2019	[A] CHAUHAN PAPERS(P) LTD	
16	ITA 1341/CHANDI/2025	2022-23	[A] ESCALON BUSINESS SERVICES PRIVATE LIMITED	
17	ITA 45/CHANDI/2026	NA	[A] AMAR BALIDAN SOCIETY/TRUST	
18	ITA 46/CHANDI/2026	NA	[A] AMAR BALIDAN SOCIETY/TRUST	


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10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 21-APRIL-2026 (TUESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 50/CHANDI/2021	2011-12	[A] M/S HINDUSTAN UNILEVER LIMITED (AS ALEGAL SUCCESSOR OF GLAXO SMITHKLINE CONSUMER HEALTHCARE LIMITETD (SGM))	
2	ITA 51/CHANDI/2021	2012-13	[A] M/S HINDUSTAN UNILEVER LIMITED (AS ALEGAL SUCCESSOR OF GLAXO SMITHKLINE CONSUMER HEALTHCARE LIMITETD (SGM))	
3	ITA 52/CHANDI/2021	2016-17	[A] M/S HINDUSTAN UNILEVER LIMITED (AS ALEGAL SUCCESSOR OF GLAXO SMITHKLINE CONSUMER HEALTHCARE LIMITETD ((SGM))	
4	ITA 3389/DEL/2024	2013-14	[D] KUNDAN OVERSEAS	
5	CO 37/CHANDI/2024	2013-14	[A] KUNDAN OVERSEAS	
6	ITA 1214/MUM/2024	2019-20	[A] ASSOCIATES GROUP SECURITY AND SERVICES PRIVATE LIMITED	
7	ITA 1286/MUM/2024	2020-21	[A] ASSOCIATES GROUP SECURITY AND SERVICES PRIVATE LIMITED	
8	ITA 945/CHANDI/2024	2013-14	[A] HIMACHAL PRADESH FINANCIAL CORPORATION	
9	ITA 28/CHANDI/2025	2017-18	[A] KHOSLA ENTERPRISES	
10	ITA 99/CHANDI/2025	2017-18	[A] GOOD MEDIA NEWS PRIVATE LIMITED	
11	ITA 310/CHANDI/2025	2017-18	[A] G S PROMOTORS AND DEVELOPERS	
12	ITA 695/CHANDI/2025	2022-23	[D] JUBILEE JOY HOMES LLP	
13	ITA 756/CHANDI/2025	2022-23	[A] JUBILEE JOY HOMES LLP	
14	ITA 988/CHANDI/2025	2017-18	[A] DINESH KUMAR SOOD	
15	ITA 1032/CHANDI/2025	2018-19	[A] GULAB SINGH	
16	ITA 1041/CHANDI/2025	2017-2018	[A] KARMSAR COMMUNICATIONS, LUDHIANA	
17	ITA 1043/CHANDI/2025	1999-2000	[A] HIMACHAL PRADESH STATE FOREST DEVELOPMENT CORPORATION LIMITED	
18	ITA 1092/CHANDI/2025	2017-18	[D] M/S ARTEX INDUSTRIES	
19	ITA 1115/CHANDI/2025	2018-2019	[A] BALWANT SAINI (147)	
20	ITA 1493/CHANDI/2025	2016-17	[A] HP STATE CIVIL SUPPLIES CORPORATION LIMITED	
21	ITA 1494/CHANDI/2025	2017-18	[A] HP STATE CIVIL SUPPLIES CORPORATION LIMITED	


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10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 22-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 855/CHANDI/2010	2006-07	[D] THE LUDHIANA IMPROVEMENT TRUST	
2	ITA 1104/CHANDI/2011	2007-08	[A] THE LUDHIANA IMPROVEMENT TRUST	
3	ITA 399/CHANDI/2013	2009-10	[A] THE LUDHIANA IMPROVEMENT TRUST	
4	ITA 102/CHANDI/2014	2010-11	[A] THE LUDHIANA IMPROVEMENT TRUST	
5	ITA 344/CHANDI/2014	2007-08	[A] THE LUDHIANA IMPROVEMENT TRUST	
6	ITA 899/CHANDI/2014	2011-12	[A] THE LUDHIANA IMPROVEMENT TRUST	
7	ITA 64/CHANDI/2015	2009-10	[A] THE LUDHIANA IMPROVEMENT TRUST	
8	ITA 152/CHANDI/2015	2009-10	[D] M/S THE LUDHIANA IMPROVEMENT TRUST	
9	ITA 537/CHANDI/2016	2008-09	[A] M/S THE LUDHIANA IMPROVEMENT TRUST	
10	ITA 802/CHANDI/2016	2005-06	[A] M/S THE LUDHIANA IMPROVEMENT TRUST	
11	ITA 803/CHANDI/2016	2008-09	[A] M/S THE LUDHIANA IMPROVEMENT TRUST	
12	ITA 804/CHANDI/2016	2009-10	[A] M/S THE LUDHIANA IMPROVEMENT TRUST	
13	ITA 785/CHANDI/2017	2013-14	[A] THE LUDHIANA IMPROVEMENT TRUST	
14	ITA 116/CHANDI/2019	2015-16	[A] LUDHIANA IMPROVEMENT TRUST	
15	ITA 979/CHANDI/2019	2015-16	[A] LUDHIANA IMPROVEMENT TRUST	
16	ITA 1217/CHANDI/2024	2017-18	[A] JUGESH SALUJA	
17	ITA 990/CHANDI/2024	2017-18	[A] A B MOTORS PVT. LTD	
18	ITA 1006/CHANDI/2024	2016-17	[A] A. B. MOTORS PVT. LTD.	
19	ITA 1457/CHANDI/2025	2026-27	[A] INDEPTH VISION FOUNDATION	
20	ITA 1458/CHANDI/2025	2026-27	[A] INDEPTH VISION FOUNDATION	
21	ITA 826/CHANDI/2025	2015-16	[A] HAR KISHAN	
22	ITA 15/CHANDI/2026	2026-27	[A] DAYA LAXMI CHARITABLE TRUST	
23	ITA 24/CHANDI/2026	2025-26	[A] DAYANAND MATH	
24	ITA 20/CHANDI/2026	2026-2027	[A] IILM EDUCATION TRUST	
25	ITA 881/CHANDI/2024	2016-17	[A] GURKANWAL KAUR	


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10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 345/CHANDI/2017	2008-09	[A] HINDUSTAN UNILEVER LIMITED (AS LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD. ((SGM))	
2	ITA 91/CHANDI/2018	2009-10	[A] HINDUSTAN UNILEVER LTD. (AS LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD. ((SGM))	
3	ITA 92/CHANDI/2018	2010-11	[A] HINDUSTAN UNILEVER LIMITED (ASD LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD. ((SGM))	
4	ITA 1501/CHANDI/2018	2014-15	[A] HINDUSTAN UNILEVER LIMITED(AS LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD. ((SGM))	
5	ITA 1496/CHANDI/2019	2015-16	[A] HINDUSTAN UNILEVER LIMITED (AS LEGAL SUCCESSOR OF M/S GLAXOSMITHKLINE CONSUMER HEALTHCARE LTD. ((SGM))	
6	ITA 435/CHANDI/2015	2010-11	[A] FIDELITY INFORMATION SERVICE INDIA PRIVATE LIMITED	
7	ITA 568/CHANDI/2019	2009-10	[A] DISHA COMMERCIAL PVT. LTD.	
8	ITA 187/CHANDI/2023	2012-13	[A] DISHA COMMERCIAL PVT. LTD.	
9	ITA 276/CHANDI/2023	2019-20	[A] RANJIT POULTRY FARM (144)	
10	ITA 168/CHANDI/2024	2017-18	[A] ANIL BHALLA	
11	ITA 223/CHANDI/2024	2019-20	[A] AMIT THAPAR .	
12	ITA 872/CHANDI/2024	2018-19	[A] HONEY SINGH (143(3))	
13	ITA 260/CHANDI/2025	2018-19	[A] BHIM SAIN	
14	ITA 270/CHANDI/2025	2019-20	[D] LUV GOYAL	
15	ITA 620/CHANDI/2025	2015-16	[A] LALIT JAIN	
16	ITA 727/CHANDI/2025	2016-17	[A] LOTUS HOMETEXTILES LIMITED	
17	ITA 1079/CHANDI/2025	2015-2016	[A] AMIT KUMAR, PANCHKULA	
18	ITA 1094/CHANDI/2025	2017-18	[A] CENTRIENT PHARMACEUTICALS INDIA PRIVATE LIMITED	
19	ITA 1095/CHANDI/2025	2012-13	[A] IMPROVEMENT TRUST	
20	ITA 1098/CHANDI/2025	2017-18	[A] HARYANA FINANCIAL CORPORATION	
21	ITA 1398/CHANDI/2025	2017-18	[A] SHASHI BHUSHAN	
22	ITA 167/CHANDI/2026	2025-26	[A] HELP POOR VOLUNTARY TRUST	


Assistant Registrar
10-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 20-APRIL-2026 (MONDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1460/ CHANDI/2025	2018-19	[A] M/S DHULL EARTH MOVERS COMPANY	
2	ITA 1700/ CHANDI/2025	2020-2021	[A] RAMESH CHAND DHIMAN VPO SADWAN TEHSIL NURPUR DISTT KANGRA	
3	ITA 1701/ CHANDI/2025	2022-23	[A] MOHINDER PAUL BASHAMBU	
4	ITA 1703/ CHANDI/2025	2018-19	[A] TEJINDER PAL SINGH	
5	ITA 1704/ CHANDI/2025	2020-21	[D] KAMALJIT KAUR	
6	ITA 1709/ CHANDI/2025	2019-20	[A] PAWAN KUMAR KAKKAR	


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 09-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 21-APRIL-2026 (TUESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1478/ CHANDI/2025	2017-18	[A] DEVENDER KUMAR	
2	ITA 1711/ CHANDI/2025	2012-13	[A] GAURAV JINDAL THROU L/H RISHA JINDAL	
3	ITA 1714/ CHANDI/2025	2019-20	[A] JASPAL KAUR AHLUWALIA	
4	ITA 1715/ CHANDI/2025	2018-19	[A] SAURAV GUPTA	
5	ITA 1727/ CHANDI/2025	2013-14	[A] SUNISHA SHARDA	
6	ITA 1732/ CHANDI/2025	2011-12	[A] ARJUN SINGH	



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09-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 22-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1531/ CHANDI/2025	2012-13	[A] GAUTAM KUMAR SHARMA	
2	ITA 1737/ CHANDI/2025	2012-13	[A] SUKHBIR SINGH	
3	ITA 1741/ CHANDI/2025	2019-20	[A] SUNITA GUPTA	
4	ITA 1742/ CHANDI/2025	2017-18	[A] SUMIT WADHWA	
5	ITA 1744/ CHANDI/2025	2013-14	[A] TARA CHAND	
6	ITA 1745/ CHANDI/2025	2020-21	[D] RAMESH KUMAR	

Assistant Registrar
09-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 23-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1751/ CHANDI/2025	2020-2021	[A] BSG MART	
2	ITA 1754/ CHANDI/2025	2017-2018	[A] ARVIND KUMAR	
3	ITA 1755/ CHANDI/2025	2017-2018	[A] VARDHMAN AMRANTE PRIVATE LIMITED	
4	ITA 1756/ CHANDI/2025	2019-20	[A] BAHADUR SINGH	
5	ITA 1757/ CHANDI/2025	2015-16	[A] OM PIARI SHARMA	



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09-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

**CAUSE LIST OF
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS
AND EARLY HEARING PETITIONS**

FOR 20-APRIL-2026 (MONDAY)

BEFORE SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS								
Court Room 2								
Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	123	CHANDI	2025	2010-11	[A] SHRI NARINDER SINGH	SMC	MKA/AM


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09-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS
AND EARLY HEARING PETITIONS****FOR 22-APRIL-2026 (WEDNESDAY)****BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 2 Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.							
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author
1	MA	34	CHANDI	2025	2014-15 [D] SH. R.P. KAPUR	B	LK/JM

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Assistant Registrar
09-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS****FOR 24-APRIL-2026 (FRIDAY)****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT**

MISCELLANEOUS APPLICATIONS Court Room 1 Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.							
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author
1	MA	81	CHANDI	2025	2017-18 [D] M/S BASANT MECHANICAL WORKS	SMC	RY/VP

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09-Apr-2026